

Clearance of Cricket Team for Pakistan Tour

2986. SHRI ABDUL GAIYUR QURESHI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) what are the details of circumstances and considerations which promoted Government not to clear Indian Cricket Teams' proposed tour to Pakistan, early next year;

(b) whether I.C.C. have imposed the threatened sanctions against India;

(c) if so, the details thereof; and

(d) the steps taken by Government to combat them?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKIRISHNAN):

(a) The proposed tour of Indian cricket team to Pakistan has not been approved as it was not considered advisable to permit the visit of our cricket team to Pakistan to play bilateral test matches or One day International matches in view of overall situation.

(b) to (d) This Ministry has no formal intimation about threatened sanctions against India by I.C.C. Such threats would, however, be dealt with appropriately, as and when received.

International Youth Training Centres for Sports

2987. PROF. M. SANKARALINGAM: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government would consider establishing sophisticated International Youth Training Centres for sports persons of all disciplines in various parts of the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKIRISHNAN): (a) and (b) There is no such proposal under consideration before the Government.